

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1263
ANSWERED ON:05.03.2013
ALLOTMENT OF LAND TO DISABLED
Singh Shri Sushil Kumar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of schemes formulated by the Union Government in favour of persons with disabilities concerning preferential allotment of land at concessional rates for setting up business, houses etc.;
- (b) the number of disabled persons allotted land at concessional rates for the said purposes in Delhi by the Union Government and local authorities;
- (c) whether the Union Government has received any complaints regarding non-formulation of such schemes; and
- (d) if so, the details thereof and the action taken thereon, so far?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

- (a) to (d) The information is being collected and will be laid on the Table of House.